

DIVISION BENCH
COURT - II

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/146(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

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| IN THE MATTER OF | ARYA IRON AND STEEL COMPANY PRIVATE LIMITED VS SHREE VAISHANAVI ISPAT LIMITED |
| UNDER SECTION | SEC 433(E)/433(F) OF CA 1956 |

Appearance (via video conferencing/physically)

Mr. Pratik Ghose, Adv.] For the Petitioner
Mr. Avishek Roy Chowdhury, Adv.]

Ms. Urmila Chakraborty, Adv.] For the Respondent
Mr. A. Agarwalla, Adv.]
Ms. V. Khaitan, Adv.]

ORDER

1. Learned Counsel for the Petitioner present. Learned Counsel for the Respondent present.
2. Learned Counsel Ms. Urmila Chakraborty appearing on behalf of the Respondent seeks time to file reply affidavit in this matter. At the request, two weeks' time is granted to file the same.
3. List this matter on **1st July, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**